

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 333 of 2019
O.A No. 2822/2016**

This the 30th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Renu Gupta,
W/o. Late Sh. Pawan Kumar Gupta,
R/o. H. No. 6, Pkt-1, Paschim Puri,
New Delhi. ...Applicant

(By Advocate : Mr. M. K. Bhardwaj)

Versus

1. Sh. Sanjay Mitra,
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Sh. Sunil Kumar Singh
Principal Controller of Defence Accounts,
Ministry of Defence, Draupadighat,
Allahabad,
3. Brig. Rohit Kumar,
Commandant,
Ordnance Depot,
Shakur Basti,
Delhi – 110 056.
4. Sh. Karan Gupta,
S/o. Late Sh. Pawan Kumar Gupta,
R/o. H. No. 6, Pkt-1,
Paschim Puri, New Delhi. ...Respondents

(By Advocate : Mr. Gyanendra Singh)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

This C.P. is filed alleging that the respondents did not comply with the order dated 16.09.2018 passed by this

Tribunal in O.A No. 2822/2016.

2. Learned counsel for respondents has placed before us, a copy of the order dated 06.09.2019 passed by the Hon'ble High Court of Delhi in W. P. (C) No. 9742/2019. In the said order, the Hon'ble High Court has stayed the operation of order of the O.A.

3. In view of this development, the C.P. is closed. No costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/